

(क) क्या सरकार ने उत्तर प्रदेश और बिहार में अनुसूचित जातियों और अनुसूचित जनजातियों के लोगों के अलावा आर्थिक रूप से पिछड़े ऋणग्रस्त और बेरोजगार लोगों के बारे में कोई सर्वेक्षण किया है ;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है और सरकार ने इस वर्ग को राहत उपलब्ध कराने हेतु क्या योजना बनाई है तथा इस प्रयोजन के लिए आवंटित की गई धनराशि का ब्यौरा क्या है ; और

(ग) यदि नहीं, तो क्या समाज के ऐसे वर्ग को राहत उपलब्ध कराने हेतु तत्काल ठोस कदम उठाने की दृष्टि से सरकार का विचार ऐसा कोई सर्वेक्षण कराने का है ?

योजना मंत्री (श्री एस० बी० चव्हाण) : (क) जी, नहीं। राष्ट्रीय प्रतिदश सर्वेक्षण के 25वें दौर (जुलाई, 1970 जून, 1971) में ग्रामीण जनसंख्या के गरीब वर्गों के बारे में किए गए सर्वेक्षण में अनुसूचित जातियों और अनुसूचित जनजातियों को भी शामिल किया गया था।

(ख) प्रश्न नहीं उठता।

(ग) जी, नहीं। इस समय इस प्रकार का कोई प्रस्ताव विचाराधीन नहीं है।

#### Increase in Extremists Activities

3813. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that of late the activities of the extremists are on the increase ;

(b) if so, the special steps being taken by Government to tackle this problem ; and

(c) the result thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (c). The information is being collected and will be laid on the Table of the House.

#### Strength of IAS Personnel in States

3814. SHRI MUZAFFAR HUSSAIN : Will the Minister of HOME AFFAIRS be pleased to state the total strength of personnel in Indian Administrative Services, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : Information is given in the attached statement.

#### Statement

*Total strength of Personnel in Indian Administrative Services (Statewise) (as on 1.1.1983)*

Name of the State	No. of officers in position (as on 1.1.1983)
1	2
1. Andhra Pradesh	297
2. Assam-Meghalaya	166
3. Bihar	333
4. Gujarat	186
5. Haryana	155
6. Himachal Pradesh	98
7. Jammu and Kashmir	81
8. Karnataka	214
9. Kerala	149
10. Madhya Pradesh	344
11. Maharashtra	304
12. Manipur-Tripura	102
13. Nagaland	43
14. Orissa	194
15. Punjab	166
16. Rajasthan	215

1	2
17. Sikkim	25
18. Tamil Nadu	275
19. Union Territories	165
20. Uttar Pradesh	474
21. West Bengal	250
<b>Total</b>	<b>4236</b>

### Extinction of Primitive Tribes

3815. SHRI ANANTHARAMULU MALLU: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have given any serious thought so far to the question of saving primitive tribes from danger of extinction ;

(b) whether some State Governments have approached Central Government in this regard and forwarded their proposals also to the Wild Life Wing in the Department of Environment ; and

(c) if so, the reaction of Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (c). At the time of review of tribal development programmes on the eve of the Fifth Plan, it was recognised that special programmes for the extremely backward tribal groups, known as primitive groups, should be taken up on the basis of proper identification. In the identification of primitive groups, States have generally followed three norms : (i) pre-agriculture level of technology (ii) low level of literacy and (iii) a stagnant or diminishing population. On the basis of these criteria, 71 communities have been identified as primitive till the end of July 1983. Separate project reports for each identified groups is sought to be prepared for taking up appropriate developmental programmes. Special allocation is also made by the Ministry of Home Affairs for financing such programmes.

The department of Environment has not received any proposal from the State Governments.

### SC/ST in Section Officer Grade in Central Secretariat Service

3816. SHRI BALKRISHNA WASNIK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is no Scheduled Caste and Scheduled Tribe candidate in the zone for long term temporary vacancies of Section Officer Grade in Central Secretariat Service fixed by Government vide O.M.No. 5/39/80-CS(I) dated 23 September, 1980 ; and

(b) if so, whether Government are considering to extend the zone for Scheduled Castes and Scheduled Tribes candidates to provide fair representation and avoid discrimination against Scheduled Castes and Tribes employees in Section Officer Grade in Central Secretariat Service ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b). A separate zone for Scheduled Castes and Scheduled Tribes candidates has been prescribed vide Department of Personnel and A.R. O.M's No. 5/21/83-CS. I, dated 26.7.1983 for Select List vacancies of Section Officers' Grade for the year 1982 against seniority quota. As sufficient number of SC/ST candidates are available in the zone for promotion to Select List vacancies there is no question of discrimination against them. This Department has advised the various cadre controlling authorities to keep reservation orders in view for making appointments of SC/ST officials against long term vacancies from amongst those who are covered by the zone but do not get included in the Select List.

खनिज पदार्थों का पता लगाने के लिए मध्य प्रदेश के बुन्देलखंड डिवीजन में सर्वेक्षण

3817. श्रीमती विद्यावती चतुर्बेदी : क्या इस्पत और खान मंत्री यह बताने की कृपा करेंगे कि :